

7




NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2016  
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan  
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	R. MUKUNDAN	COUNSEL FOR R-1 to R-3.	
2.	R. SIDHARTH	Counsel for Petitioner	
T.	TAMILVANAN.	Counsel for R-4	

**ORDER**

Shri R Sidharth, counsel for petitioner present. Shri R Mukundan, counsel for R1 to R3 present and filed counter and served a copy of the same to the other side. Shri T Tamilvanan, counsel for R4 present. Counsel for petitioner sought time for filing rejoinder. Time extended at request for filing rejoinder. Put up on 13/3/2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)